

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 1317/2017

M/S. GANGOTRI SAHKARI AVAS SAMITI LTD.

Appellant(s)

VERSUS

M/S. PUSHPA SAHKARI AVAS SAMITI LTD.

Respondent(s)

(For Renewal of F.D.R and Service)

Date : 19-01-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Upendra Mishra, Adv.
Mr. Vinay Garg, AOR

For Respondent(s) Mr. Sanjay Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

F.D.R. be renewed for a further period of six months from
the due date of its maturity.

KAPIL MEHTA
Registrar
19.01.2018

vkt